High Court of Karnataka,
Bengaluru,
Dated:29TH June 2020

NOTIFICATION NO. HCKB – 68 / 2020

In modification of earlier Notification No.HCKB–66/2020, dated 26TH June 2020, the sittings of the Hon'ble Judges in the Court Halls of Kalaburagi Bench from Tuesday the 30th June 2020 to Friday the 10th July 2020 are arranged as mentioned below:

Sl. No.	Name of the Hon'ble Judge	Court Hall No.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice R.Devdas	2
3	Hon'ble Mr. Justice H.T.Narendra Prasad	3
4	Hon'ble Mr. Justice Hanchate Sanjeevkumar	4
5	Hon'ble Mr. Justice P.N.Desai	5
6	Hon'ble Mr. Justice P.Krishna Bhat	6

By Order of Hon'ble The Chief Justice,

Sd/-

Date: 29.06.2020 **Registrar (Judicial)**

HIGH COURT OF KARNATAKA KALABURAGI BENCH
ARRANGEMENTOFSITTINGSOFTHEHON'BLEJUDGES
WITH SUBJECTS ASSIGNED TO THEIRLORDSHIPS
FROM TUESDAY THE 30TH JUNE
2020 TO FRIDAY THE 10TH JULY
2020

Sl. No	JUDGES	Date	Session	Subject	Remarks
1	Hon'ble Mr.Justice R Devdas and Hon'ble Mr.Justice P.Krishna Bhat	30th June to 10th July 2020 (except on 3rd and 10th July	10.30 AM to 11.30 AM	All Division Bench (Civil and Criminal) urgent matters as may be assigned by the Hon'ble Chief Justice	Only Video Confere ncing
2	Hon'ble Mr.Justice R Devdas and Hon'ble Mr.Justice P. Krishna Bhat	30th June to 10th July 2020	From 11.40 AM onwards	35 old cases of all categories (MFA, RFA, WP) For Admission	Physical hearing/video conferencing (optional)
2A	Hon'ble Mr.Justice R Devdas	On 3rd and 10th July 2020	Afternoon	40 old admission cases of the categories of RFA, Civil Revision petitions and CP (divided between two sessions)	Physical hearing/video conferencing (optional)
3	Hon'ble Mr.Justice H.T.Narendra Prasad	30th June to 10th July 2020	Forenoon	All urgent Civil and matters of single Judge assigned by Hon'ble Chief Justice	Only Video conferencing hearing

4	Hon'ble Mr.Justice H.T.Narendra Prasad	30th June to 10th July 2020	Afternoon	20 old WP (other than GM-CPC and GM) and RFA for preliminary hearing	Physical hearing/video conferencing (optional)
5	Hon'ble Mr.Justice Hanchate Sanjeevkumar	30th June to 10th July 2020	Forenoon Afternoon	All urgent Criminal matters of Single Judge assigned by the Hon'ble Chief Justice 20 old MFA (other than MV) for Admission	Physical hearing/video conferencing (optional) Physical hearing/video conferencing (optional)
6	Hon'ble Mr.Justice P N Desai	30th June to 10th July 2020	Both Sessions	10 old RSAs for final hearing	Physical hearing/video conferencing (optional)
7	Hon'ble Mr.Justice P.Krishna Bhat	3rd and 10th July 2020	Afternoon	20 RSAs for Admission 10 each session	Physical hearing/video conferencing (optional)

NOTE: (i) Memo for urgent hearing can be moved only in accordance with clause of SOP modified subsequently from time to time by sending e-mail to Addl. Registrar (Judicial).

(ii) The cause lists will be divided into three sessions in the forenoon and two sessions in the afternoon as provided in Clause E(b) (i) of the SOP.

(iii) Old admission matters will include group B matters.

(iv) Those Benches which are given only Physical Hearing matters/Video Conferencing (optional) in the afternoon session shall work only till 4.00 P.M.

By Order of Hon'ble The Chief Justice,

Sd/-

Date: 29.06.2020 **Registrar (Judicial)**